

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1440
TO BE ANSWERED ON 12.12.2023**

ALLOCATIONS FOR SCs

1440. SHRI SISIR KUMAR ADHIARI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether budgetary allocations for various programmes /schemes for the welfare of Scheduled Castes (SCs) are lying unspent in different projects;
- (b) if so, the details of the allocations and spending in different account therefor;
- (c) the action taken to rehabilitate manual scavengers in the country; and
- (d) the action taken on special central assistance to Scheduled Castes (SCs)?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a), (b) & (d): The Department of Social Justice & Empowerment is the nodal department for Development Action Plan for Scheduled Castes (DAPSC), which is meant specifically for welfare of SCs. Under DAPSC, 39 obligated Ministries/ Departments allocate funds under their schemes benefitting SCs as per NITI Aayog guidelines. The expenditure under DAPSC is monitored by the Department of Social Justice & Empowerment.

During the last five financial years percentage of expenditure made under Development Action Plan for Scheduled Castes (DAPSC), is given in below Table:

Year	Percentage of expenditure made under DAPSC
2018-19	84.28
2019-20	84.86
2020-21	75.91
2021-22	87.89
2022-23	90.85

**[This Data is taken from e-Utthaan portal]*

Special Central Assistance (SCA) to Scheduled Cases (SCs) is part of DAPSC.

(c): The Government has been implementing a Central Sector Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS). Now the nomenclature has been changed to National Action for Mechanised Sanitation Ecosystem” (NAMASTE) from 2023-24 subsuming components of SRMS.

The provisions for providing assistance to the identified manual scavengers for their rehabilitation and achievements thereto are as under: -

a. One-time Cash Assistance of Rs. 40,000/- per family has been provided to all identified and eligible 58098 manual scavengers.

b. Capital Subsidy upto Rs. 5,00,000/- has been provided to 2392 manual scavengers and their dependents to take up alternate self employment projects and 714 beneficiaries for sanitation related projects.

c. Skill Development Training has been provided to 22294 manual scavengers and their dependents with stipend @ Rs. 3,000/- per month during the training period. The successfully trained candidates are also provided Government recognized training certificates and assistance for sustainable employments.

d. Health Insurance under Ayushman Bharat, Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to the families of manual scavengers.
